

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No. 14942/2019

(Arising out of impugned final judgment and order dated 01-04-2019 in WA No. 2693/2018 passed by the High Court of Judicature at Madras)

K. RAJU & ORS.

Petitioner(s)

VERSUS

THE PROJECT DIRECTOR,
NATIONAL HIGHWAYS AUTHORITY OF INDIA (NH 68) & ORS. Respondent(s)

Date : 31-03-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. K. K. Mani, AOR
Mrs. T. Archana, Adv.
Mr. Vinay Rajput, Adv.

For Respondent(s) Ms. Neetika Sharma, Adv.
M/S. M. V. Kini & Associates, AOR
Mr. D. Kumanan, AOR

UPON hearing the counsel the Court made the following
O R D E R

List this matter in the second week of July, 2022 on a non-miscellaneous day.

(NEETA SAPRA)
COURT MASTER (SH)

(RANJANA SHAILEY)
BRANCH OFFICER